

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 19.

C.P. (IB)/3529(MB)2019

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Sicagen India Ltd**

Vs

Allied Metal Pressings Pvt Ltd

Counsel for the OC : Absent.

Counsel for the Suspended Director of CD : Absent.

IBC Under Sec 9

ORDER

It is seen from the records that Advocates from both sides were directed to be present today *vide* order dated **25.08.2023**. There was no representation from either side on that day also. In view of the above, it is evident that Applicant/OC is not interested to take up the matter. Hence, the CP is **dismissed** for **default**. File be consigned to record.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//